

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
LUCKNOW BENCH,  
LUCKNOW.**

**Original Application No. 83 of 2011**

This the 24th day of February, 2011

**Hon'ble Mr. Justice Alok K. Singh, Member-J**

**Hon'ble Mr. S.P. Singh, Member-A**

Sanjay Pandey, Aged about 46 years, S/o Dr. C.K. Pandey, R/o CM-II/1, Sector B, Aliganj, Lucknow presently posted as Assistant Hydrogeologist in the Central Ground Water Board, Northern Region, Lucknow

.....Applicant

By Advocate : Sri Shireesh Kumar .

Versus.

1. Union of India through the Secretary, Ministry of Water Resources, New Delhi.
2. The Central Ground Water Board CGO Complex NH IV District Faridabad Haryana through its Chairman.
3. The Regional Director, Central Ground Water Board, Northern Region, Aliganj, Lucknow & 32 Others.

.....Respondents.

By Advocate : Sri Rajendra Singh

**ORDER**

**By Justice Alok K Singh, Member-J**


Heard the learned counsel for the applicant and perused the pleadings.

2. In para 4.5 of O.A. it has been pleaded that officers mentioned at sl. No.16 onwards in the Office Order dated 31.3.1997 are junior to the applicant, but due to certain reasons, the applicant was not allowed adhoc promotion to the post of Assistant Hydrogeologist vide order dated 31.3.1997. The learned counsel for the applicant was asked to define those certain reasons. He, then, apprised this Tribunal that on account of two adverse entries, he was not considered for adhoc promotion. But

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these facts have been concealed in O.A. Thus, the applicant has not come with clean hands. This O.A. also suffers from embellishment of vague pleas

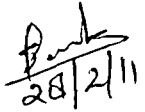
3. In view of the above, this O.A. is dismissed with permission to file afresh. No order as to costs.

  
**(S.P. Singh)**  
**Member-A**

  
**(Justice Alok K Singh)**  
**Member-J**

Girish/-

CR  
copy of order  
dated. 24-2-2011  
Prepared.

  
28/2/11